

Dist. No. 1931/2021  
Dt 12/03/2021

**PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS JUDGE, UDUPI**

**Dated this the 12<sup>th</sup> day of March 2021**

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**Sub:** Transfer of cases pertaining to the Family Court matters to the newly created Family Court, Udupi – Orders passed.

**Read:** 1. G.O.No. LAW 94 LCE 2018, dated 24-08-2019.  
2. Notification No. GOB(I)1/2021, Dated 04-03-2021 of the Hon'ble High Court of Karnataka, Bengaluru  
3. Office Note dated 10-03-2021 and Order passed thereon

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**ORDER NO ADMN/31/2021**

**DATED: 12-03-2021**

Consequent to establishment of the Family Court at Udupi in exercise of the powers vested under Sec. 24 (1)(b)(ii) of the Code of Civil Procedure, 1908 and powers vested under Sec. 408 (2) of the Code of Criminal Procedure all the cases pertaining to the Family Court matters (as per the list enclosed) pending before the Court of the Prl. Sr. Civil Judge & CJM, Udupi, Addl. Sr. Civil Judge & ACJM, Udupi, II Addl. Sr. Civil Judge & JMFC, Udupi, Prl. Civil Judge & JMFC, Udupi, Addl. Civil Judge & JMFC, Udupi, II Addl. Civil Judge & JMFC, Udupi and III Addl. Civil Judge & JMFC, Udupi are hereby withdrawn and transferred to the said newly created Court for disposal in accordance with law.

This order of transfer shall come in to force w.e.f. 15-03-2021 and in the cases shall be called before the Family Court on the next hearing date.

**PRL. DISTRICT & SESSIONS JUDGE,**

**UDUPI**

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**Copy Communicated for information to:**

1. The Prl. Judge, Family Court, Udupi
2. The Prl. Sr. Civil Judge and CJM, Udupi
3. Addl. Sr. Civil Judge and ACJM, Udupi
4. II Addl. Sr. Civil Judge and JMFC, Udupi
5. Prl. Civil Judge and JMFC, Udupi
6. Addl. Civil Judge and JMFC, Udupi
7. II Addl. Civil Judge and JMFC, Udupi
8. III Addl. Civil Judge and JMFC, Udupi
9. The President, Bar Association (Regd.), Udupi/Kundapura/ Karkala- for circulation among the Members.
10. The Software Technician, District Court, Udupi- for web-hosting the order in the Official website of District Court
11. Notice Board of this Court
12. Office copy.

**COPY**

Chief Administrative Officer

**List showing the cases withdrawn from the Court of the Prl. Sr. Civil Judge and  
CJM, Udupi – 83 Cases**

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1.	M.C. 95/2016	33	M.C. 13/2020	65	M.C. 166/2020
2.	M.C. 227/2016	34	M.C. 16/2020	66	M.C. 169/2020
3.	M.C.201/2017	35	M.C. 19/2020	67	M.C. 172/2020
4.	M.C. 1/2018	36	M.C. 22/2020	68	M.C. 175/2020
5.	M.C. 16/2018	37	M.C. 25/2020	69	M.C. 1/2021
6.	M.C. 52/2018	38	M.C.28/2020	70	M.C. 4/2021
7.	M.C. 67/2018	39	M.C. 31/2020	71	M.C. 7/2021
8.	M.C. 85/2018	40	M.C. 43/2020	72	M.C. 13/2021
9.	M.C. 121/2018	41	M.C. 49/2020	73	M.C. 16/2021
10.	M.C. 136/2018	42	M.C. 52/2020	74	M.C. 19/2021
11.	M.C. 157/2018	43	M.C.58/2020	75	M.C. 22/2021
12.	M.C. 205/2018	44	M.C. 61/2020	76	M.C. 25/2021
13.	M.C. 214/2018	45	M.C. 67/2020	77	M.C. 28/2021
14.	M.C. 50/2019	46	M.C. 70/2020	78	M.C. 31/2021
15.	M.C. 71/2019	47	M.C. 73/2020	79	M.C. 34/2021
16.	M.C. 80/2019	48	M.C. 76/2020	80	M.C. 37/2021
17.	M.C. 98/2019	49	M.C. 82/2020	81	M.C. 40/2021
18.	M.C. 105/2019	50	M.C. 88/2020	82	M.C. 43/2021
19.	M.C. 126/2019	51	M.C. 94/2020	83	M.C. 46/2021
20.	M.C. 141/2019	52	M.C. 97/2020		
21.	M.C. 159/2019	53	M.C. 112/2020		
22.	M.C. 162/2019	54	M.C. 115/2020		
23.	M.C. 165/2019	55	M.C. 118/2020		
24.	M.C. 174/2019	56	M.C. 121/2020		
25.	M.C. 195/2019	57	M.C. 124/2020		
26.	M.C. 204/2019	58	M.C.130/2020		
27.	M.C. 210/2019	59	M.C. 133/2020		
28.	M.C.222/2019	60	M.C. 136/2020		
29.	M.C. 228/2019	61	M.C. 145/2020		
30.	M.C. 234/2019	62	M.C. 151/2020		
31.	M.C. 246/2019	63	M.C. 160/2020		
32.	M.C.4/2020	64	M.C. 163/2020		

**List showing the cases withdrawn from the court of the Addl. Sr. Civil Judge and ACJM, Udupi**

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1.	M.C. 02/2017	31	M.C. 187/2019	61	M.C. 113/2020
2.	M.C. 150/2017	32	M.C. 190/2019	62	M.C. 116/2020
3.	M.C.08/2018	33	M.C. 211/2019	63	M.C. 119/2020
4.	M.C. 20/2018	34	M.C. 214/2019	64	M.C. 122/2020
5.	M.C. 44/2018	35	M.C.226/2019	65	M.C. 125/2020
6.	M.C. 65/2018	36	M.C. 232/2019	66	M.C. 128/2020
7.	M.C. 74/2018	37	M.C. 235/2019	67	M.C. 131/2020
8.	M.C. 77/2018	38	M.C. 241/2019	68	M.C. 134/2020
9.	M.C. 86/2018	39	M.C. 244/2019	69	M.C. 143/2020
10	M.C. 92/2018	40	M.C. 02/2020	70	M.C. 149/2020
11.	M.C. 110/2018	41	M.C. 11/2020	71	M.C. 152/2020
12.	M.C. 128/2018	42	M.C. 23/2020	72	M.C. 158/2020
13.	M.C. 164/2018	43	M.C. 26/2020	73	M.C. 164/2020
14	M.C. 200/2019	44	M.C. 29/2020	74	M.C. 167/2020
15	M.C. 224/2018	45	M.C. 32/2020	75	M.C.170/2020
16	M.C. 30/2019	46	M.C. 44/2020	76	M.C. 173/2020
17	M.C. 39/2019	47	M.C.50/2020	77	M.C. 176/2020
18	M.C. 78/2019	48	M.C. 59/2020	78	M.C. 02/2021
19	M.C. 89/2019	49	M.C. 62/2020	79	M.C. 05/2021
20	M.C. 97/2019	50	M.C. 68/2020	80	M.C. 11/2021
21.	M.C. 103/2019	51	M.C. 71/2020	81	M.C. 14/2021
22.	M.C. 118/2019	52	M.C. 74/2020	82	M.C. 17/2021
23.	M.C. 121/2019	53	M.C. 86/2020	83	M.C. 23/2021
24	M.C. 133/2019	54	M.C. 89/2020	84	M.C. 26/2021
25	M.C. 136/2019	55	M.C. 92/2020	85	M.C. 29/2021
26	M.C. 145/2019	56	M.C. 96/2020	86	M.C. 32/2021
27.	M.C. 148/2019	57	M.C. 98/2020	87	M.C. 35/2021
28.	M.C. 151/2019	58	M.C. 104/2020	88	M.C. 38/2021
29.	M.C. 178/2019	59	M.C. 107/2020	89	M.C. 44/2021
30.	M.C. 184/2019	60	M.C.110/2020	90	M.C. 47/2021

**List showing the cases withdrawn from the Court of the II Addl. Sr. Civil Judge and JMFC, Udupi – 129 Cases**

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1.	M.C. 171/2013	44.	M.C.113/2019	87	M.C.72/2020
2.	M.C. 121/2014	45	M.C. 116/2016	88	M.C.75/2020
3.	M.C. 171/2015	46	M.C. 122/2019	89	M.C.78/2020
4.	M.C. 19/2016	47	M.C. 125/2019	90	M.C. 90/2020
5.	M.C. 43/2016	48	M.C. 140/2019	91	M.C. 93/2020
6.	M.C. 73/2016	49	M.C. 149/2019	92	M.C. 95/2020
7.	M.C. 151/2016	50	M.C. 152/2019	93	M.C. 99/2020
8.	M.C. 01/2017	51	M.C. 155/2019	94	M.C.102 /2020
9.	M.C. 58/2017	52	M.C. 164/2019	95	M.C. 105/2020
10	M.C. 62/2017	53	M.C. 179/2019	96	M.C. 114/2020
11.	M.C. 82/2017	54	M.C. 180/2019	97	M.C. 117/2020
12.	M.C. 83/2017	55	M.C. 185/2015	98	M.C. 120/2020
13.	M.C. 88/2017	56	M.C. 188/2019	99	M.C. 126/2020
14	M.C. 127/2017	57	M.C. 191/2019	100	M.C. 129/2020
15	M.C. 149/2017	58	M.C. 194/2019	101	M.C.132/2020
16	M.C. 167/2017	59	M.C. 197/2019	102	M.C.135/2020
17	M.C. 191/2017	60	M.C. 203/2019	103	M.C. 138/2020
18	M.C. 197/2017	61	M.C. 206/2019	104	M.C. 144/2020
19	M.C. 03/2018	62	M.C. 212/2019	105	M.C. 147/2020
20	M.C. 06/2018	63	M.C. 215/2019	106	M.C.150/2020
21.	M.C. 27/2018	64	M.C. 218/2019	107	M.C. 153/2020
22.	M.C. 42/2018	65	M.C. 221/2019	108	M.C. 156/2020
23.	M.C. 72/2018	66	M.C. 224/2019	109	M.C.159/2020
24	M.C. 81/2018	67	M.C. 227/2019	110	M.C.162/2020
25	M.C. 108/2018	68	M.C. 229/2019	111	M.C. 165/2020
26	M.C. 150/2018	69	M.C. 230/2019	112	M.C. 168/2020
27.	M.C. 156/2018	70	M.C. 233/2019	113	M.C.171 /2020
28.	M.C. 165/2018	71	M.C. 239/2019	114	M.C. 174/2020
29.	M.C. 177/2018	72	M.C. 242/2019	115	M.C. 3/2021
30.	M.C. 183/2018	73	M.C. 03/2020	116	M.C. 6/2021
31.	M.C. 186/2018	74	M.C. 06/2020	117	M.C. 9/2021
32	M.C. 204/2018	75	M.C. 18/2020	118	M.C. 12/2021

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
33.	M.C. 222/2018	76	M.C. 27/2020	119	M.C. 15/2021
34	M.C. 28/2019	77	M.C. 30/2020	120	M.C. 18/2021
35	M.C. 49/2019	78	M.C. 36/2020	121	M.C. 21/2021
36	M.C. 58/2019	79	M.C. 39/2020	122	M.C. 24/2021
37	M.C. 70/2019	80	M.C.42 /2020	123	M.C. 27/2021
38	M.C. 82/2019	81	M.C.45/2020	124	M.C. 30/2021
39	M.C. 92/2019	82	M.C.48/2020	125	M.C. 33/2021
40	M.C. 95/2019	83	M.C.54/2020	126	M.C. 36/2021
41	M.C. 101/2019	84	M.C. 60/2020	127	M.C. 39/2021
42	M.C. 107/2019	85	M.C. 63/2020	128	M.C. 42/2021
43	M.C. 110/2019	86	M.C.66/2020	129	M.C. 45/2021

**List showing the cases withdrawn from the Court of the Prl. Civil Judge and JMFC, Udupi -11 Cases**

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1.	CrI. Misc.65/16	5.	CrI. Misc. 111/18	9.	CrI. Misc. 309/19
2.	CrI. Misc.90/16	6.	CrI. Misc. 199/18	10.	CrI. Misc.42/20
3.	CrI. Misc.73/17	7.	CrI. Misc.217/18	11.	CrI. Misc.49/20
4.	CrI. Misc.148/17	8.	CrI. Misc.92/19		

**List showing the cases withdrawn from the Court of the II Addl. Civil Judge and JMFC, Udupi - 39 Cases**

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1.	CrI. Misc 301/12	14	CrI. Misc 255/17	27	CrI. Misc 253/19
2.	CrI. Misc 326/13	15	CrI. Misc 347/17	28	CrI. Misc 269/19
3.	CrI. Misc 96/14	16	CrI. Misc 65/18	29	CrI. Misc 272/19
4.	CrI. Misc 363/15	17	CrI. Misc 83/18	30	CrI. Misc 29/19
5.	CrI. Misc 516/15	18	CrI. Misc 116/18	31	CrI. Misc 49/19
6.	CrI. Misc 543/15	19	CrI. Misc 134/18	32	CrI. Misc. 292/19
7.	CrI. Misc 581/15	20	CrI. Misc 184/18	33	CrI. Misc 12/20
8.	CrI. Misc 308/16	21	CrI. Misc 146/18	34	CrI. Misc 21/20
9.	CrI. Misc 394/16	22	CrI. Misc 77/19	35	CrI. Misc 156/20
10	CrI. Misc 489/16	23	CrI. Misc 107/19	36	CrI. Misc 117/20
11	CrI. Misc 628/16	24	CrI. Misc 223/19	37	CrI. Misc 39/21
12	CrI. Misc 700/16	25	CrI. Misc 233/19	38	CrI. Misc 28/21
13	CrI. Misc 46/17	26	CrI. Misc 250/19	39	CrI. Misc 18/21

**List showing the cases withdrawn from the Court of the III Addl. Civil Judge & JMFC, Udupi - 19 Cases**

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1.	Crl.Misc 337/15	9	Crl. Misc 128/18	17	Crl.Misc 162/20
2.	Crl.Misc 227/16	10	Crl. Misc 143/18	18	Crl.Misc 184/20
3.	Crl.Misc 393/16	11	Crl.Misc 60/19	19	Crl. Misc 18/21
4.	Crl.Misc 51/17	12	Crl.Misc 180/19		
5.	Crl.Misc 58/17	13	Crl.Misc 251/19		
6.	Crl.Misc 95/17	14	Crl.Misc 257/19		
7.	Crl.Misc 222/17	15	Crl.Misc 317/19		
8.	Crl.Misc 4/19	16	Crl.Misc 140/20		

**List showing the cases withdrawn from the Court of the Addl.Civil Judge & JMFC, Udupi - 79 Cases**

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	Crl.Misc.65/2013	33	Crl.Misc.233/2018	65	Crl.Misc.30/2020
2	Crl.Misc.47/2014	34	Crl.Misc.266/2018	66	Crl.Misc.32/2020
3	Crl.Misc.354/2015	35	Crl.Misc.4/2019	67	Crl.Misc.64/2020
4	Crl.Misc.433/2015	36	Crl.Misc.7/2019	68	Crl.Misc.84/2020
5	Crl.Misc.512/2015	37	Crl.Misc.31/2019	69	Crl.Misc.99/2020
6	Crl.Misc.54/2016	38	Crl.Misc.32/2019	70	Crl.Misc.100/2020
7	Crl.Misc.122/2016	39	Crl.Misc.38/2019	71	Crl.Misc.101/2020
8	Crl.Misc.134/2016	40	Crl.Misc.44/2019	72	Crl.Misc.107/2020
9	Crl.Misc.247/2016	41	Crl.Misc.55/2019	73	Crl.Misc.144/2020
10	Crl.Misc.294/2016	42	Crl.Misc.70/2019	74	Crl.Misc.2/2021
11	Crl.Misc.420/2016	43	Crl.Misc.73/2019	75	Crl.Misc.4/2021
12	Crl.Misc.483/2016	44	Crl.Misc.77/2019	76	Crl.Misc.5/2021
13	Crl.Misc.556/2016	45	Crl.Misc.90/2019	77	Crl.Misc.14/2021
14	Crl.Misc.33/2017	46	Crl.Misc.93/2019	78	Crl.Misc.16/2021
15	Crl.Misc.70/2017	47	Crl.Misc.94/2019	79	Crl.Misc.44/2021
16	Crl.Misc.119/2017	48	Crl.Misc.105/2019		
17	Crl.Misc.155/2017	49	Crl.Misc.129/2019		
18	Crl.Misc.164/2017	50	Crl.Misc.147/2019		

Sl. No.	Case No.	Sl. No.	Case No.
19	Crl.Misc.223/2017	51	Crl.Misc.150/2019
20	Crl.Misc.229/2017	52	Crl.Misc.159/2019
21	Crl.Misc.230/2017	53	Crl.Misc.161/2019
22	Crl.Misc..233/2017	54	Crl.Misc.168/2019
23	Crl.Misc.234/2017	55	Crl.Misc.191/2019
24	Crl.Misc.103/2018	56	Crl.Misc.196/2019
25	Crl.Misc.132/2018	57	Crl.Misc.197/2019
26	Crl.Misc.140/2018	58	Crl.Misc.202/2019
27	Crl.Misc.146/2018	59	Crl.Misc.208/2019
28	Crl.Misc.152/2018	60	Crl.Misc.220/2019
29	Crl.Misc.154/2018	61	Crl.Misc.228/2019
30	Crl.Misc.165/2018	62	Crl.Misc.3/2020
31	Crl.Misc.168/2018	63	Crl.Misc.14/2020
32	Crl.Misc.191/2018	64	Crl.Misc.21/2020

Office of the  
Prl. District Judge, Udupi  
Dated 12-03-2021

*S. S. 12/03/21*  
Prl. District & Session's Judge,  
Udupi  
*8/2/21* *6*  
*12/3*

**PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS JUDGE, UDUPI**

**Dated this the 18<sup>th</sup> day of March 2021**

\*\*\*\*\*

**Sub:** Transfer of cases pertaining to the Family Court matters to the newly created Family Court, Udupi – Orders passed.

- Read:**
1. G.O.No. LAW 94 LCE 2018, dated 24-08-2019.
  2. Notification No. GOB(I)1/2021, Dated 04-03-2021 of the Hon'ble High Court of Karnataka, Bengaluru.
  3. Proceedings Order No ADMN/31/2021 dated 12.03.2021 of this Court.
  4. Letter No.1680/2021 dated 16.03.2021 of the Prl Senior Civil Judge and C.J.M.,Udupi.
  5. Office Note dated 18-03-2021 and Order passed thereon

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**ORDER NO ADMN/37/2021**

**DATED: 18-03-2021**

Consequent to establishment of the Family Court at Udupi, in exercise of the powers vested under Sec. 24 (1)(b)(ii) of the Code of Civil Procedure,1908 the cases detailed herebelow that pertains to the Family Court matters and now pending before the Senior Civil Judge Court's at Udupi are hereby withdrawn and transferred to the newly established Family Court, Udupi for disposal in accordance with law.

Sl. No	Case No.	Name of the Court	Sl. No	Case No.	Name of the Court
1.	Ex.C 62/2013	Prl Sr. Civil Judge and CJM, Udupi.	1.	G&W.C 1/2018	Prl Sr. Civil Judge and CJM, Udupi.
2.	Ex.C. 4/2016		2.	G&W.C 9/2018	
3.	Ex.C 33/2018		3.	G&W.C 3/2019	
4.	Ex.C 40/2019		4.	G&W.C 4/2019	
5.	Ex.C 72/2020		5.	G&W.C 5/2019	
6.	Ex.C.37/2020	Addl Sr. Civil Judge and ACJM, Udupi	6.	G&W.C 6/2019	Addl.Sr. Civil Jduge and ACJM,Udupi
7.	Ex.C 53/2020		7.	G&W.C 1/2021	
8.	Ex.C 23/2019	II Addl Sr Civil Judge and JMFC,Udupi	8	G& W.C 7/2019	Addl.Sr. Civil Jduge and ACJM,Udupi
9.	Ex.C.77/2019		9.	G&W.C 2/2020	
10.	Ex.C.85/2019		10.	G&W.C 2/2021	
11.	Ex.C 56/2020				

This order of transfer shall come in to force **with immediate effect** and the cases transferred shall be called before the Family Court on the next hearing date.

**PRL. DISTRICT & SESSIONS JUDGE,**

**UDUPI**

18/3

18/3/2021



Dis No. 2102/2021  
Dt 19/03/2021

**PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS JUDGE, UDUPI**

**Dated this the 18<sup>th</sup> day of March 2021**

\*\*\*\*\*

**Sub:** Transfer of cases pertaining to the Family Court matters to the newly created Family Court, Udupi – Orders passed.

- Read:**
1. G.O.No. LAW 94 LCE 2018, dated 24-08-2019.
  2. Notification No. GOB(I)1/2021, Dated 04-03-2021 of the Hon'ble High Court of Karnataka, Bengaluru
  3. Proceedings Order No ADMN/31/2021 dated 12.03.2021 of this Court.
  4. Letter No.1132/2021 dated 18.03.2021 of the II Addl Civil Judge and J.M.F.C.,Udupi and Order passed thereon.

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**ORDER NO ADMN/39/2021**

**DATED: 18-03-2021**

Consequent to establishment of the Family Court at Udupi, in exercise of the powers vested under Sec. 408 (2) of the Code of Criminal Procedure Crl.Mis.No 342/2017 and Crl.Mis.No.52/2020 now pending before the Court of the II Addl. Civil Judge & JMFC, Udupi are hereby withdrawn and transferred to the newly established Family Court, Udupi for disposal in accordance with law.

This order of transfer shall come into force with immediate effect and the cases shall be called before the Family Court, Udupi on the next hearing date.

  
**PRL. DISTRICT & SESSIONS JUDGE,**

**UDUPI**

18/3

**Copy Communicated for information to:**

1. The Prl. Judge, Family Court, Udupi
2. The Prl.Civil Judge and JMFC,Udupi
3. The II Addl. Civil Judge and JMFC, Udupi
4. The President, Bar Association (Regd.), Udupi/Kundapura/ Karkala- for circulation among the Members.
5. The Software Technician, District Court, Udupi- for web-hosting the order in the Official website of District Court
6. Notice Board of this Court
7. Office copy.

COPY